

से अनरोग है कि वह मेरे चुनाव क्षेत्र सोलन जिले तथा हिमाचल के अन्य क्षेत्रों में बसने वाले गरीब किसानों को तुरन्त नदद प्रदान करें ताकि वे जीवित रह सकें। इस भारी नुकसान के कारण वहाँ के लोगों के सामने, जीवन मरण का सवाल उठ खड़ा हुआ है।

SHRI RAMAVATAR SHASTRI (Patna): Under Rule 377, I am making a statement. Even after 33 years of independence, 78 per cent of the medicines, sold in India, are in the hands of the multinational drug firms; 16 per cent in Indian private sector and 6 per cent in public sector. No serious effort was made for research and development of drugs in our country re. suitability and requirements of our own people. India possesses sufficient technical and technological know-how to make the country self-reliant in the production of drugs.

According to the report of WHO, 80 per cent medicines, sold in India, are not essential. Essential and life-saving drugs are always in short supply while tonics and vitamins are flooding the market. There is no relation between the total sales of medicines and the prevalent diseases. The drugs, which are banned in the country or origin, are freely sold in India by the multinational drug firms. Substandard and spurious drugs are being sold in large quantities.

No effective steps have been taken to check high prices of drugs which are beyond the reach of common man. Recommendations of Hathi Committee Report also did not make any basic change in the Government's policy.

Drug industry failed to generate employment potential. On the contrary, work force complement is be-

ing reduced systematically through computerisation and mechanisation. A large number of workers are kept temporary year after year and a large number of workers are employed by the contractors.

To curb trade union activities, trade union functionaries are being victimised in large numbers. Lock-outs and closures are being frequently restored to. The manufacturers frequently disrupt the production of vital medicines on some plea or other.

Repeated efforts for tripartite conference on drug industry have been ignored by the Government.

To focus the attention of the Government and the general people an All India convention of Drug Industry has been organised at Delhi on 9-4-1981 by the Federation of Medical Representatives Association of India and the All India Chemical & Pharmaceutical Employees Federation.

Government should take effective steps in the matter.

#### (v) WORKING OF THE MENTAL HOSPITAL AT RANCHI.

श्री राजनाथ सोनकर शास्त्री (सैदपुर): माननीय सभापति जी, मैं आपसे माध्यम में स्वास्थ्य मंत्री जी का ध्यान बिहार में राँची स्थित मनःचिकित्सा संस्थान की ओर ले जाना चाहूँगा। इस संस्थान की स्थापना 1918 में ब्रिटिश काल में अंग्रेजों द्वारा की गई थी। उस समय इस स्थान का देश में काफी नाम था। भारत के हर कोने में मानसिक रोगी यहाँ आते थे और लगभग 90 प्रतिशत स्वस्थ हो कर अपने घरों को वापस चले जाते थे।

मानसिक चिकित्सा के लिये देश प्रसिद्ध संस्थान की लोकप्रियता और महत्ता को देखते हुए 1962 में इस मानसिक चिकित्सा का उच्च अध्ययन केन्द्र केन्द्रीय

सरकार ने घोषित कर दिया। आज देश में मानसिक चिकित्सा के अनेक सुयोग्य तथा प्रसिद्ध चिकित्सक इसी केन्द्र की उपज हैं।

सभापति जी, खेद की बात है कि गत तीन वर्षों में इस केन्द्र के कार्य में काफी गिरावट आई है।

ऐसे समाचार मिले हैं कि हाल ही में काफी लोगों ने अस्पताल की निरासाजनक हालत तथा डाक्टरों की लापरवाही से ऊबकर आत्म हत्या कर ली। यहां आए रोगियों को उचित भोजन, कपड़ा तथा दवाइयां नहीं मिल पा रही हैं। रोगियों के संरक्षकों को हर माह भारी भुगतान करना पड़ रहा है। अस्पताल के कर्मचारियों को अवासा रहते हुए भी अवास उपलब्ध नहीं कराया जा रहा है। मकान खाली और बेकार पड़े हैं। इससे भी आश्चर्य की बात यह है कि लगभग डेढ़ दर्जन संसद सदस्यों ने इस विषय पर लिखा पढ़ी की पर अब तक कोई कार्यवाही नहीं हुई। मैं चाहूंगा कि तुरन्त स्वास्थ्य मंत्री जी इस संस्थान की जांच करायें और अस्पताल की प्रतिष्ठा बचाये।

(b) INSTALLATION OF ORIGINAL JALAKANTHESHWARA IDOL IN THE TEMPLE IN VELLORE FORT.

**SHRI ABDUL SAMAD (Vellore):**  
Mr. Chairman, Sir, it was a long felt ardent desire of the religious-minded Hindus of Vellore and surrounding areas to have the original deity of Jalakanteshwara installed in the Temple which is located inside the Historic Fort of Vellore.

The idol which was removed from the Temple some hundred years ago, was lying in a nearby village Sathva-

cheri. Three weeks ago some thousands of devotees joined together and took out a huge procession with the idol and had it installed in the Temple in Vellore Fort.

Since that Temple is under the care and supervision of Archaeological Department of India, I was told that a notice has been served for the vacation of the idol from that Temple.

In the interest of law and order and peaceful atmosphere and in due deference to the religious sentiments of the Hindu devotees, I appeal to the Government of India not to interfere with the present arrangements and allow the people to continue the religious ceremonies according to the Hindu religious rights.

If it is necessary, I appeal to the Government to bring suitable amendments to the Archaeological Monuments Act, to allow the people to perform religious rites without any hindrance while the Department of Archaeology continues taking proper care for the maintenance of that Historic Temple.

As the elected representatives of the people of Vellore, I make this appeal in the interest of maintaining cordial relationship amongst the people giving due recognition and respect to the religious sentiments of the majority of the people.

Likewise the Masjid inside the Fort may also be handed over to the Muslim community for conducting daily prayers.

As this matter has become sensitive, I request the Government of India to take adequate measures immediately ensure the continuing of the present arrangements.